### NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 19.09.2018 (Wednesday)

# **Court of Chairperson**

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 06/2017	Hyundai Motor India Ltd. Vs. CCI & Ors.	Vikram Sobti Mehul Parti Aroon Menon	Saraswat Mohapatra (R-1) K.K. Sharma (R-2) Vaibhav Gaggar Neha Mishra RishabhJuneja

#### 10:40 AM

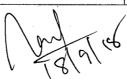
In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

tor Oruc	/1 D			
1.	I.A. No. 1470	Kadevi Industries Ltd.	Siddharth Jain	T. N. Durga
	of 2018 in	Vs.		Prasad R1 to R3
	Comp. App.	Indian Bank &Ors.		YogeshJagia R5
	(AT) (Ins) No.			
	135 of 2018		·	
2.	Comp. App.	Ramesh K. Vaidyanathan&Anr.	Amrita Singh	Honey Satpal
	(AT) (Ins) No.	Vs.		(R1)
	134 of 2018	Kohinoor CTNL Infrastructure		Ms.
		Company Pvt. Ltd. &Ors.		SurbhiKhattar(R3
		with	•	)
/3.	Comp. App. (AT)	Sunil Kumar Rishi	R. Sudhinder	
	(Ins) No. 482 of	Vs.		
11	2018	Debashis Chakravarty		
4.	Comp. App.	Krishna Kumar Mintri	Anna Malhotra	Rajesh Gautam
	(AT) (Ins) No.	Vs.		
	456 of 2018	Kamlesh Kumar Sighania&Anr.		
5.	Comp. App.	Aishwarya Technology and Telecom	SudhirNaagar	Chandni Arora-R1
	(AT) (Ins) No.	Ltd.		
	457 of 2018	Vs.		
		SEI Trading India Pvt. Ltd. &Anr.		
6.	Competition	Tata Power Delhi Distribution Ltd.	FarhadSorabjee	M.G.
	App. (AT) No.	Vs.	Amitabh Kumar	Ramachandran
	01 of 2018	CCI & Anr.	ReetiChoudhary	PoorvaSaigal

For Admission (Fresh Cases)

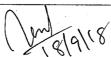
7.	Comp. App (AT) (Ins) No. 545-546 of 2018	Kavita Anil Taneja Vs. ISMT Limited	Nitin Lalwani	
8.	Comp. App (AT) (Ins) No. 554 of 2018	Universal Woollen Mills Vs. Winsome Yarns Ltd.	Hemant Kothari	



9.	Comp. App	Radius Synergies Pvt. Ltd.	Niraj Kumar Singh	
	(AT) (Ins) No.	Vs.	3	
	556 of 2018	Shree Nursingsahay Mudungopal		
10.	Comp. App	Johnwin Manavalan	Sharath Sampath	
	(AT) (Ins) No.	Vs.	1	
	558 of 2018	Siti Networks Ltd. & Anr.		4.6
11.	Comp. App	Sales Tax Department	Prashant S.Kenjale	
	(AT) (Ins) No.	State of Maharashtra	*	
	559 of 2018	Vs		
		Phoenix Erectors Pvt Ltd and Ors		
12.	Comp. App	Sanjay Kumar Ruia	Sanjay Kumar	
	(AT) (Ins) No.	Vs.		
	560 of 2018	Catholic Syrian Bank Ltd.	·	
13.	Comp. App	Madhur Engineers Pvt. Ltd.	Arvind Kumar	
	(AT) (Ins) No.	Vs.	Gupta	
	561 of 2018	Amtek Auto Ltd. & Ors.		
14.	Comp. App	Gail (India) Ltd.	Sumit Kumar Vats	
	(AT) (Ins) No.	Vs.		*
	562 of 2018	State Bank of India & Ors.		
15.	Comp. App	C.J. Mathew	Anirudh Wadhwa	
	(AT) No. 321 of	Vs.		
	2018	Greendot Hotels & Resorts (India)		
		Pvt. Ltd. & Ors.		
16.	Comp. App	Dhananjay Krishnanath Gaikwad &	Aaditya A. Pandey	
	(AT) No. 322 of	Ors.		
	2018	Vs.		,
		Tuljabhavani Cold Storage Pvt. Ltd.		. *
		& Anr.	***	
17.	Comp. App	Axestrack Software Solutions Pvt.	Manisha Choudhary	,
	(AT) No. 323 of 2018	Ltd.		
/	2018	Vs.		
/10		Harman Singh Arora & Ors.		
18.	Competition	Hindustan Petroleum Corporation	R.P. Kapur	
$\bigvee$	App. (AT) No. 69 of 2018	Ltd.		
10	07 01 2010	Vs.		
		Competition Commission of India &		• •
10	Cairmetitian	Ors.	T. C	
19.	Competition App. (AT) No.	South Asia LPG Company Pvt. Ltd.	J. Sagar	
	70 of 2018	Vs.		
	7.001.2010	Competition Commission of India &		
		Anr.		

For Admission (After Notice)

20.	Comp. App	Achenbach Buschhutten CmbH& Co.	VivekSibal	S. Chakraborty
	(AT) (Ins) No.	Vs.		
	97 of 2017	Arcotech Ltd.		
21.	Comp. App.	Sunil Jain	Gautam Singh	Rajesh Kumar
	(AT) (Ins) No.	Vs.		(R-1)
	156 of 2018	Punjab National Bank &Ors.		Joy Saha (R5-
				RP)
		With		Sandeep Bisht(R-
		VY ICII		7)
22.	Comp. App.	Prakash Chand Jain	Aditya Pratap	Aditya Dhar-R7
	(AT) (Ins) No.	Vs.		Mr. Garg – R10
	180 of 2018	Punjab National Bank &Ors.		
		With		



23.	Contempt Case	Sunil Jain	Gautam Singh	
	(AT) No. 10 of	Vs.		
	2018 in Comp. App. (AT) (Ins)	Amit Agarwal & Ors.		
	No. 156 of 2018			
24.	Comp. App.	Jaya Patel	Priyadarshi	Nitin Thukral
	(AT) (Ins) No.	VS.	Chaitanyashil	
	308 of 2018	Gas Jeans Pvt. Ltd. & Ors.	Chartanyasimi	
25.	Comp. App.	SREI Infrastructure Finance Ltd.	Arijit Mazumdar	Srishti Khare
AU.	(AT) (Ins) No.	Vs.	7 Hijit Wazamaa	
	405 of 2018	State Bank of India & Ors.		
	405 01 2010	With		
26.	Comp. App.	SREI Equipment Finance Ltd.	DiwakarMaheshwari	Sreenita Ghosh-
MO.	(AT) (Ins) No.	Vs.	Diwakanvianconwan	RP
	466 of 2018	Sumit Binani& Ors.		
27.	Comp. App.	AkshayUday	ArjitMazumdar	
	(AT) (Ins) No.	Vs.	rujuwazamaa	
	459 of 2018	Jones Lang LaSalle Property		
·		Consultants (India) Pvt. Ltd.		
28.	Comp. App.	Randhiraj Thakur	SrishtiJuneja	
	(AT) (Ins) No.	Vs.	STIBILLO GITOJU	+
	468 of 2018	Jindal SaxenaFinacila Services Pvt.		
		Ltd. &Anr.		·
29.	Comp. App.	Srinivasa Garment Pvt. Ltd.	Ravi Raghunath	
_, ,	(AT) (Ins) No.	Vs.	111111111111111111111111111111111111111	
	471 of 2018	Danalakshmi Paper Mills Pvt. Ltd.		
		&Anr.		
30.	Comp. App. (AT)		Swapnil Gupta	
	(Ins) No. 481 of	Vs.		
	2018	DivyaJyoti Sponge Iron Pvt Ltd and		
		Ors.		
31.	Comp. App. (AT)		Pooja Mahajan	Pooja Mahajan
	(Ins) No. 485 of	Vs.	J	(R1),
	2018	Phoenix ARC Pvt. Ltd. & Anr.		Sanyam Goel (R2)

# For Hearing (Part Heard)

## 12:00 Noon

32.	Comp. App. (AT) (Ins) No. 112 of 2018	Suresh Narayan Singh Vs. Tayo Rolls Ltd.	Suhita Mukhopadhyay	Amrita Sarkar
33.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria



## 2:00 PM.

## For Hearing

34.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs.	SagardeepRathi	
	22 01 2010	Competition Commission of India &Ors. with		
35.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
36.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
37.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh — R1
38.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
39.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
40.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
41.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	Anuj Berry	
42.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India with	A. Chakrabarty	
43.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India with	A. Chakrabarty	
44.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	

W8/2/8

#### After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing (Part Heard)

1.	Competition	Meru Travels Solutions Pvt. Ltd.	Sonal Jain	Nisha Kaur
	Appeal (AT)	Vs.		Uberoi
	No. 19 of 2017	Competition Commission of India		(R-1)
		&Ors.		
		With	* .	
2.	Competition	Fast Track Call Cab Pvt. Ltd.	Sonal Jain	Nisha Kaur
	Appeal (AT)	Vs.		Uberoi
	No. 20 of 2017	Competition Commission of India		(R-1)
		&Ors.		

Note: Court will rise at 3:00 PM.

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By Order

Joint Registrar